

High Court of Jammu and Kashmir  
(Office of the Registrar General at Jammu)

ORDER

No:- 1037

Dated:- 17/11/2018

It is hereby ordered that henceforth Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar and Ms. Bala Jyoti, Registrar Rules, High Court of J&K, shall work as Coordinators of the Mediation Centres of Kashmir and Jammu Provinces respectively.

**By order.**

(Sanjay Dhar)  
Registrar General

No:- 44985-45000/9.5

Dated:- 17/11/2018

Copy to the:-

1. Principal Secretary to the Honble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court Wing, Jammu/ Srinagar.
5. Member Secretary, J&K State Legal Services Authority, Jammu.
6. Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar.
7. Ms. Bala Jyoti, Registrar Rules, High Court of J&K, Jammu.
8. Principal District & Sessions Judge, \_\_\_\_\_  
..... for information and n/a .
9. CPC e-Courts, High Court of J&K, Jammu for uploading on the High Court Website.

Registrar General